

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.102  
CP(IB) 307 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Montecarlo Ltd

.....Applicant

V/s

GRG Infrastructure Pvt Ltd

.....Respondent

**Order delivered on ..27/09/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Shashvata U. Shukla, Advocate.  
For the Respondent : Mr. Harmish K. Shah, Advocate.

**ORDER**

Heard Ld. Counsel for the Operational Creditor and Ld. Counsel for the Corporate Debtor.

The order is reserved.

-SD-

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**